

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.213 – IA 53 of 2022
In
CP(IB) 116 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Allahabad Bank
V/s
Gujarat Foils Ltd

.....Applicant

.....Respondent

Order delivered on 27/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Rasesh Sanjanwala, Sr. Adv. a.w. Mr. Parth Shah
For the Liquidator	: Mr. Nipun Singhvi, Adv. a.w Mr. Mayur Jugtawat, Adv.
Erstwhile IRP	: Mr. Sunil Kumar Agarwal, IRP

ORDER

IA 53 of 2022

Order dated 22.09.2022 is complied. Learned Counsel Mr. Singhvi for the Liquidator undertakes to file details of the Corporate Debtor being a going concern at the time of sale and is still a going concern in the hands of the Auction Purchaser.

List on 14.10.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**